

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 2632 OF 2005

U.P.STATE INDUSATRIAL DEV. CORPN. & ANR

Appellant (s)

VERSUS

INGERSOLL RAND WADCO TOOLS LTD.

Respondent(s)

(With prayer for interim relief and office report)

WITH Civil Appeal NO. 1310 of 2006

SLP(C) NO. 16404 of 2006

(With office report)

Civil Appeal NO. 2731 of 2005

(With office report)

SLP(C) NO. 5838 of 2008

(With office report)

Date: 21/01/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE ASOK KUMAR GANGULY

For Appellant(s) Mr. P.N. Gupta, Adv.

Mr. Pramod Swarup, Adv.

Mr. Ameet Singh, Adv.

Ms. Pareena Swarup, Adv.

Mr. Mukul Singh, adv.

Mr. Rakesh Uttamchandra Upadhyay, Adv.

For Respondent(s) Mr. Himanshu Munshi, Adv.

Mr. R.Dash, Sr. Adv.

Mr. Fuzail Khan, Adv.

Mr. Anuvrat Sharma ,Adv

Mr. K.V.Mohan, Adv.

Mr. Arun Kathpalia, Adv.

Mr. D.Bharat Kumar, adv.

Ms. J.Indrani, adv.

Mr. Pradeep Kumar Bakshi, Adv.

Mr. Jayant Nath, Sr. Adv.

Mr. Anjum Ahmad, adv.

Mr. Aftab Ali Khan, Adv.

-2-

UPON hearing counsel the Court made the following
ORDER

Call after two weeks.

[SHASHI SAREEN]
COURT MASTER

[SHASHI BALA VIJ]
COURT MASTER